

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 71 of 2017 (SZ)

Applicant(s)
Thomas Rodrigues
and others.

Vs. **Respondent(s)**
The Deputy Commissioner,
Manipal, Karnataka State and
14 others.

Legal Practitioners for Applicant(s)
M/s. Thilknarayan &
L. Leelaraman

Legal practitioners for respondent(s)
Mr. Devaraj Ashok for R1 to R7,
R9 & R10

Note of the Registry	Orders of the Registrar
Order No. 5	<p>Date: 11.07.17</p> <p style="text-align: center;">Applicant and counsel not present. Private notice to R1 to R7, R9, R14 and R15 not sent. No representation for others. For appearance of Applicant and for Private Notice to R1 to R7, R9, R14 and R15 call on 01.08.2017.</p> <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>